

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No 833/252/ND/18**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2018.**

**NAME OF THE COMPANY: M/s. Magic Info Solutions Pvt. Ltd. & Anr V/s.  
ROC**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:**

Mr. S.P Singh Chawla, Ms. Shaleen Srivastava, Ms. Malini Sud, Advocates for the Petitioner  
Ms. Kusum Yadav, Company Prosecutor, Mr. Sanjay Kumar, Mr. Aayushmaan Vatsyayana, Advocate for the Income Tax Department, Advocates for the Respondent.

**ORDER**

Reply of the Roc is on record. To come for orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**